

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311

IB-2068/ND/2019
CA-67/CV/ND/2019

IN THE MATTER OF:

M/s Century Road Transport Pvt. Ltd.

Vs

M/s. Tyson Retail Services Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 02.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Ashwani Kumar and Adv. Peehu Verma

For the Respondent

: Adv. Rajesh Sharma

ORDER

Mr. Ashwini Kumar has put in appearance on behalf of the petitioner. None present on behalf of the respondent. Therefore, respondents are proceeded ex-parte. List the case for further hearing on 09.01.2020.

S/1-

(SUMITA PURKAYASTHA)
MEMBER (T)

S/1-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)